

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 290/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017

NAME OF THE PARTIES: Anand Kumar Pathak
V/s.
Quosphere Infosolutions Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Subir Kumar a/w. Krishna Shah i/b. A&P Partners	Adv. for Respondents	
2.	Adv. Tannay Keltkar i/b Adv. Sahil Tannay	Adv. for Petitioner	

Noted date - 21/11/2017 at 2-30 pm.
ORDER

T.C.P. No. 290/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives both the sides are present.
2. Adjourned to **21.11.2017**.

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Date : 13.10.2017

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Sd/-

M.K. SHRAWAT
Member (Judicial)

(no follow)